GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION No. 830 TO BE ANSWERED ON 27.07.2023

Premature deaths due to air pollution

830. SHRI TIRUCHI SIVA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware of the premature deaths in the country caused by air pollution and if so, the details thereof, State/UT-wise;
- (b) the details of the projects implemented to achieve the target of 20 per cent to 30 percent reduction in Particulate Matter concentrations by 2024 under the National Clean Air Programme (NCAP), State/year-wise; and
- (c) the number of Smart Cities that have established Integrated Command and Control Centers (ICCCs) connected to Air Quality Monitors (AQMs) for effective Monitoring thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c):

There is no conclusive data available to establish a direct correlation of death/disease exclusively with air pollution. Air pollution is one of the many factors affecting respiratory ailments and associated diseases. Health is impacted by a number of factors which includes food habits, occupational habits, socio-economic status, medical history, immunity, heredity, etc., of the individuals apart from the environment.

Under National Clean Air Programme (NCAP), 131 non-attainment and Million-plus cities have been mandated to prepare and implement city action plans for taking measures/activities for improvement of air quality addressing various sources of air pollution, viz. road dust, vehicular pollution, solidwaste burning, construction and industrial activities, etc. Further, Annual Action Plan is prepared for implementation of air quality improvement activities for the funds allocated in the respective financial year. All 131 cities have prepared City Action Plans. Details of State-wise and year-wise funds allocated to address air pollution during last 05 years are provided at **Annexure-I**.

Under Smart Cities Mission (SCM), all the 100 Smart Cities have established and operationalised Integrated Command & Control Centres (ICCCs) out of which 40 Smart Cities have connected to Air Quality Monitors (AQMs) for effective monitoring of air quality.

Details of State-wise and year-wise funds allocated to address air pollution during last 05 years

S. No.	State	05 years Fund allocated during the Year (amount in ₹ crores)						
		FY 18- 19*	FY 19-20	FY 20- 21	FY 21- 22	FY 22- 23	Total	
1	Andhra Pradesh	-	6.36	152.28	77.58	75.06	311.28	
2	Arunachal Pradesh	1.09	-	ı	-	-	1.09	
3	Assam	2.63	0.36	12.00	0.00	24.10	39.09	
4	Bihar	ı	10.20	211.00	88.97	7.09	317.26	
5	Chandigarh	-	8.28	5.00	4.61	6.87	24.76	
6	Chhattisgarh	-	12.06	108.00	68.70	57.94	246.70	
7	Delhi	-	0.00	0.00	11.25	22.50	33.75	
8	Gujarat	-	12.00	405.00	217.71	173.29	808.00	
9	Haryana	-	-	48.00	6.25	19.28	73.53	
10	Himachal Pradesh	-	0.24	10.00	0.48	3.59	14.31	
11	Jammu & Kashmi	2.56	0.12	8.00	12.84	32.50	56.02	
12	Jharkhand	ı	6.00	159.00	72.44	42.00	279.44	
13	Karnataka	-	6.30	280.52	154.67	128.52	570.01	
14	Madhya Pradesh	-	20.60	300.52	151.20	135.04	607.36	
15	Maharashtra	-	39.85	804.40	453.24	386.83	1684.32	
16	Meghalaya	1.61	0.00	3.00	0.00	0.45	5.06	
17	Mizoram	1.32	1	ı	-	-	1.32	
18	Manipur	1.93	-	-	-	-	1.93	
19	Nagaland	0.35	0.12	6.00	0.93	3.95	11.35	
20	Odisha	-	6.18	6.04	3.64	38.52	54.38	
21	Punjab	-	12.48	105.04	33.75	56.88	208.15	
22	Puducherry	0.42	1	-	-	-	0.42	
23	Rajasthan	-	18.12	284.80	122.89	103.76	529.57	
24	Sikkim	0.84	-	=	-	-	0.84	
25	Tamil Nadu	-	0.06	236.00	131.70	129.22	496.98	
26	Telangana	-	11.00	236.76	118.79	92.96	459.51	
27	Tripura	1.26	-	-	-	-	1.26	

28	Uttar Pradesh	-	48.47	726.16	218.63	672.83	1666.09
29	Uttarakhand	-	0.12	11.00	5.67	22.30	39.09
30	West Bengal	-	6.00	432.00	165.60	173.42	777.02
	Total	14.01	224.92	4550.52	2121.54	2408.90	9319.90

^{*} The funds were provided to SPCB/PCC for taking up pollution abatement measures

^{**}Funds provided during FY 2020-21 till 2022-23 include Rs 8357.55 crore under XV Finance Commission air quality grant for million plus cities and Rs 948.33 crore provided by MoEFCC during FY 2019-20 till 2022-23 for taking measures for improvement of air quality in 82 non-attainment cities.